

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
26-09-2022 AT 10:30 A.M. THROUGH VIDEO CONFERENCE.

**IA(IBC) 309/2022 in CP(IB) 51/7/HDB/2022**  
U/s 7 of IBC, 2016

**IN THE MATTER OF:**

M/s. Indpro Engineering Systems Pvt Ltd  
& 3 others

**...Financial Creditor**

Vs

M/s. Karvy Data Management Services Ltd

**...Corporate Debtor**

**C O R A M:-**

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)

**ORDER**

Ld. Counsel Shri. Harshavardhan Abburi for the Financial Creditor present. Ld.  
Counsel Shri. Mrudula S for the Corporate Debtor present.

List the matter for hearing on 28.10.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**